

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-470(ND)/2017

COARM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2019**

**NAME OF THE COMPANY: Sh. Amit Kumar Malik Vs. M/s. Kindle
Developers Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

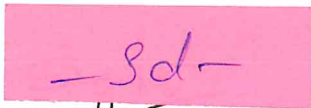
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Manish Kaushik, Advocate

Present for the Respondent: Mr. Nikunj Hurria, Advocate for RP

ORDER

CA-1048/2019 has been filed by applicants who are aggrieved that the claims are not been taken into account by the RP. Notice of this application to the RP through counsel returnable on 3rd September, 2019. Dasti



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**